## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/28/2016

NAME OF THE PETITIONER(S)

: Industrial Venture Capital Ltd

NAME OF THE RESPONDENT(S)

: Archana Spinners Private Limited and 5 others

**UNDER SECTION** 

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

REPRESENTATION BY WHOM

H. KARTHIK SECHADRI

N.P. VIJAY KUTAAR

Coursel for Petitiones

2.

PRIYADARSHINI N FOR P.K. BHASKAR

## **ORDER**

Counsel representing both the parties are present and sought time for submitting arguments. Time extended at request. Put up on 11.07.2017 at 10.30 A.M.

(Ch. Md. Sharief Tarig) Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)

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